## <u>NATIONAL COMPANY LAW TRIBUNAL</u> **NEW DELHI BENCH** <u>NEW DELHI</u>

C. P. NO. 127/2006 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10,2016

NAME OF THE COMPANY: M/s. Johan Exports P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION

2. Ms. Poola M. Saigel Adv. Pottonia Respho 1-23 Ran

ORDER

Both counsels for the petitioner as well as the respondent submit that the files of the present proceedings are not in order. The documents and the replies have been bifurcated and filed in different compilations. They, therefore, request for permission to prepare proper compilations and paginate them properly before the Ld. Registrar in order to address their final arguments before this Bench.

- 2 Permission granted.
- 3. To come up for final arguments on 04.01.2017.

(Ina Malhotra) Member Judicial